

duction of iodised salt for free sale in the market for those who need it?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Iodine Deficiency Disorders including goitre occur in population living in iodine deficient environment. Although iodine deficiency is the major cause of endemic goitre, other environmental factors also act in conjunction with iodine deficiency in the development of goitre. The daily requirement of iodine is fulfilled mainly by food (90%) and from natural water. Cereals, pulses, vegetables and fruits grown on iodine deficient soil are deficient in iodine. Some of vegetables and fruits contain goitrogenic factors but these goitrogens are inseparable. Various experimental studies conducted have revealed that the quantity of goitrogens required to produce goitre will necessitate consumption of such foods in very large quantities everyday. Iodine depletion of soil is due to deforestation which is lined with frequent floods and rivers changing their course.

In India, it is estimated that 150 million people including those living in rural and tribal areas, are at risk from IDD of which 54 million have iodine, Deficiency Disorders and 2.2 million are cretins.

(b) The surveys carried out by the Directorate General of Health Services, Indian Council of Medical Research and the All India Institute of Medical Science have revealed that no region in the country can be considered completely free from goitre and other Iodine Deficiency Disorders. Iodisation of salt is the cheapest and proven method of prevention of Iodine Deficiency Disorders. If any specific scientific data regarding adverse effects of consumption of iodised salt in the country is brought to the notice of the Government, then matter could be referred to I.C.M.R. to review the technical issues in the matter.

Modernisation of Irrigation Projects in Rajasthan

8929. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some irrigation projects are proposed to be modernised in Rajasthan;

(b) if so, the details thereof; and

(c) the details of funds allocated or proposed to be allocated for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Out of the 10 modernisation projects received at the Centre from December, 1979 to August 1989, 8 projects have been returned due to basic deficiencies/non-compliance by the State Government of the observations of Central Water Commission for more than one year. Two projects, namely, Jaismond and Gambhiri Modernisation Projects estimated to cost Rs. 29.1 crores and envisaging benefits to about 24,000 hectares, have been examined and comments sent to the State Government for compliance.

(c) The State Government in their Annual Plan 1990-91 has proposed a provision of Rs. 5.3 crores.

Holiday Homes In Country

8930. SHRI BABANRAO DHANKE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the State-wise details of holiday homes/guest houses under the control of his Ministry;

(b) the procedure for allotment of these holiday homes/guest houses;

(c) the average rent charged in these holiday homes/guest houses; and

(d) whether Government propose to construct new holiday homes/guest houses in some States, if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Holiday Homes, as distinct from touring officers' hostel exist at present at Shimla in Himachal Pradesh, Mussoorie in Uttar Pradesh and Kanyakumari in Tamil Nadu. These are used for allotment to M.P.s., employees of Central Govt., employees of Public Sector Undertakings etc., and the guests accompanying them. No Guest Houses are under the control of this Ministry.

(b) Accommodation in the holiday homes is allotted on an application on first come first served basis subject to recovery of licence fee in advance—However priority is given to the M.P.s. and Central Govt. employees over the other categories.

(c) The charges prescribed for different categories at Shimla, Mussoorie and Kanyakumari are indicated in attached statements I, II and III respectively.

(d) Construction of holiday homes at

the under-mentioned places have been approved in principle by the Government subject to availability of land at these places:

- (i) Goa
- (ii) Ooty
- (iii) Mysore
- (iv) Arnarkantak
- (v) Nainital
- (vi) Puri
- (vii) Darjeeling
- (viii) Gangtok
- (ix) Kalimpong
- (x) Kodaikanal
- (xi) Madurai
- (xii) Srinagar
- (xiii) Varanasi and
- (xiv) Delhi

STATEMENT-I

Application for Advance Reservation of Accommodation of Grand Hotel (Holiday Home) Shimla

1. Name of Officer/MP/Tourist
(in block letters)
2. Designation and Deptt./Ministry to
which attached (Personal No. Rank
and Parent Units should be indicated
by Defence Service Officer)
3. (a) Complete Postal Address to which
communication is to be sent.

- (b) Permanent Address
4. (a) Period for which accommodation if required
- (b) whether accommodation is required for Holidaying purpose or on official duty
5. Order of preference of type of accommodation required Single/ Double/Four bed suites
6. Whether accommodation was availed during the previous two years for holidaying purpose

DECLARATION

A. I, certify that the accommodation asked for in the Grand Hotel, Shimla will be occupied by me or my family members dependent upon me whose identity will be conveyed duly attested by office Deptt.

B. I Certify that:—

- (i) I am a member of Rajya Sabha/Lok Sabha.
- (ii) I am under Central Government Service.
- (iii) I am under employment with the _____ and am paid my salary out of the funds _____.
- (iv) I am eligible/not eligible for allotment G.P.R. Accommodation at the place of my posting.
- (v) The authority/who allots me the residential accommodation at the place of posting is _____.

C. I undertake that I will not overstay, beyond _____ the Period of reservation without permission of Directorate of Estate, New Delhi, under any circumstances and would vacate the accommodation on the date failing which I will be liable to pay market rate of licence fee as damages and other legal action etc.

D. I certify that the information given above is correct and that nothing has been concealed. I shall also abide by the Rules and orders governing this allotment.

E. I undertake to take meals or to pay the service charge as per Govt. order directly to the caterers.

Place:

Date:

Signature

The rent for accommodation per day is as under:—

| <i>Description of Rooms</i> | <i>From Central Government employees</i> | <i>Employees of Public Sector undertakings Government companies</i> | <i>For Private Persons (as guest of Government servant)</i> |
|-----------------------------|--|---|---|
| 1 | 2 | 3 | 4 |
| Singla bed suites | Rs. 10.00 | Rs. 25.00 | Rs. 50.00 |
| Double bed suites | Rs. 15.00 | Rs. 40.00 | Rs. 80.00 |
| Four bed suites | Rs. 20.00 | Rs. 60.00 | Rs. 100.00 |

Application for reservation should be accompanied by Bank Draft covering full amount drawn in favour of Asstt. Estate Manager, Grand Hotel, Shimla and should be sent directly to the Asstt. Estate Manger, Grand Gotle, Shimla.

Applications for reservation in Holiday Home Shimla during the season period off 15th April to 15th July are received in Asstt. Estate Manager, Shimla's office only w.e.f. 1st March onwards and reservation in made on first come first served basis.

To be filled in by the Administrative Office:—

No.

Dated

Forwarded to the Asstt. Estate Manager, Grand Hotel, Shimla it is certified that Shri/Smt./ Km. _____ and his/her family shall be visiting Shimla on leave/official duty.

Signature:

Official Seal:

STATEMENT-II

Application for Allotment of Accommodation in the Holiday Home Mussorie (Uttar Pradesh)

1. Name of the officer and office address
2. Designation and Residential address (with telephone No.)
3. Details of family members (Indicate children separately)
4. Number of beds required

5. period for which accommodation is required
(Indicate dates) Note: not exceeding 7 days

6. Amount of money deposited
(Give details of Bank Draft)

7. Declaration: I certify that the accommodation requested for will be occupied by me and my family members. I undertake to vacate the accommodation on _____ and will not overstay without prior written permission of the Directorate of Estates.

Signature:

Dated:

GENERAL INSTRUCTIONS

1. The rent for accommodation per day is as under:

| Sl. No. | Description of Rooms | From Central Government employees | Employees of Public Sector undertakings Government companies State Government etc. | For Private Persons (when allotted as guest of M.P.'s/ Government Employees) |
|---------|----------------------|-----------------------------------|--|--|
| 1 | | 2 | 3 | 4 |
| (i) | 2 bed room | Rs. 9.00 | Rs. 20.00 | Rs. 30.00 |
| (ii) | 3 bed room | Rs. 13.50 | Rs. 30.00 | Rs. 45.00 |
| (iii) | 4 bed room | Rs. 18.00 | Rs. 40.00 | Rs. 60.00 |
| (iv) | 6 bed room | Rs. 27.00 | Rs. 60.00 | Rs. 90.00 |

2. Charges for geysers, water and electricity at the following rates are payable at the Holiday Home:—

| | Rate per day | | | |
|-----------------------|--------------|------------|------------|------------|
| | 2-bed room | 3-bed room | 4-bed room | 6-bed room |
| 1 | 2 | 3 | 4 | 5 |
| Geysers | Rs. 1.00 | Rs. 2.00 | Rs. 3.00 | Rs. 4.00 |
| Water and Electricity | Rs. 2.00 | Rs. 3.00 | Rs. 4.00 | Rs. 5.00 |

In addition additional charges @ Rs. 1-00 per day would be recoverable for blankets. If any, provided at the Holiday Home.

3. Applications for reservation should be accompanied by a Bank Draft drawn in favour of Assistant Director of Estates (Cash) covering rent for accommodation only at the rates indicated in para 1 and should be sent to Assistant Director (Regions) Room No. 411-C, Directorate of Estates, Nirman Bhawan, New Delhi. so as to reach at least 15 days before the actual date of allotment.

Applications for reservation in Holiday Home Mussorie during the season period of 15th April to 15th July are a received in this Directorate only w.e.f. 1st March onwards and reservations is made on first come first served basis.

(TO BE FILLED IN BY THE ADMINISTRATIVE OFFICE)

No.

Dated:

Forwarded to the directorate of Estates for necessary action.

Signature:

Office Seal:

STATEMENT-III

Application for Allotment of Accommodation in these Holiday Home at Vivekanandapuram, Kanyakumari, (Tamilnadu)

1. Name of the officer with designation and official address in capital letters (with telephone number)
2. Residential address
3. Accommodation required
4. Period for which accommodation is required (indicate date)
5. Amount of money deposited give details of bank draft)

6. Declaration:— I certify that the accommodation requested for will be occupied by me and my family members. I undertake to abide by the discipline of Vivekananda Kendra.

Signature of the Officer

Date:

The reservation can be made with any of the following offices:

| | Number of suites available |
|---|---|
| 1. Asstt. Director of Estates (Regions) Room No. 411 'C' Wing, Nirman Bhawan, New Delhi-110011. | Two-3 bed deluxe suites and Two 2-bed suites |
| 2. Estate Manager, 5-Esplanade-East, Calcutta-69. | One-2 bed suite |
| 3. Asstt. Estate Manager, 1st Floor, Shastri Bhavan, 26 Haddows Road, Madras. | One 2-bed suite |
| 4. Executive Engineer, Trivandrum Cantral Division, C.P.W.D., Trivandrum-4. | One 2-bed suite |

The application should be accompanied a Bank Draft drawn in favour of the Assistant Director of Estate (Cash) covering the rent of accommodation only if reservation is to be made with (1). In case reservation is to be made with any of the officers mentioned at (2) to (4) the Bank Draft should be drawn in favour of that officer.

The rates of rent for accommodation are as under:—

| <i>Rent per day</i> | <i>2-bed suite</i> | <i>3-bed Deluxe suite</i> |
|---|------------------------|-------------------------------|
| 1 | 2 | 3 |
| For Central Government Employees and Pensioners | Rs. 10/- | Rs. 25/- |
| For employees of Public Sector Undertakings under Central Government | Rs. 30/- | Rs. 75/- |

Charges for additional persons are payable to direct to the Campus-in charge, Vivekananda Kendra, Kanyakumari at the rate fixed by them from time to time.

(TO BE FILLED IN BY THE ADMINISTRATIVE OFFICE)

Dated:—

No.

Dated:—

Forwarded to the _____ It is certified that particulars by Shri/Smt. _____ in column No. 1 are correct.

Signature:

Officer Seal: